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- (c) The Government has adopted a multi-pronged approach for effective domination and to check trans-border crimes including infiltration along the international borders of the country. The steps taken in this regard *inter-alia* includes:
  - Effective domination of the border by carrying out round the clock surveillance of the borders by patrolling nakas (border ambushes) and by deploying observation posts all along the international borders of the country. The riverine segments of international borders of the country are being patrolled and dominated with the help of water crafts/speed boats/floating Border Out Posts (BOPs) of Border Security Force (BSF) water wings.
  - Construction of fence, patrol roads, floodlighting systems and additional Border Out Posts.
  - Introduction of force multipliers and Hi-Tech surveillance equipments.
     Continuous efforts are made to procure the latest surveillance equipments fully equipped with day and night vision devices for further enhancing the border domination.
  - Raising the issues of infiltration from across the border during various meetings with counter parts i.e. Company Commander Meeting, Commandant Level Meeting, Sector Commander Level Meeting, Frontier Level Meeting and Director General Level Talks.
  - Vulnerability mapping of the Border Out Posts (BOPs) which are sensitive with regard to illegal migration/human trafficking along the borders have been carried out. These identified BOPs have been strengthened by deploying additional man power, Special Surveillance Equipment, vehicles and other infrastructure support.
  - Up-gradation of intelligence network and co-ordination with sister agencies, conduct of special operations along the border.
  - Two additional battalions have been deployed on Jammu International Border for effective domination of the International Border.

## Advisory on crimes against women/children

2193. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry has issued advisories on Crimes Against Women and Crimes against Children, to all State Governments/Union Territories;

- (b) if so, the details thereof;
- (c) whether Government has conducted studies on crime against women from time to time; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Yes Sir. The advisories issued on women from time to time are:

- Advisory on 22nd April 2013 whereby the States/UTs were requested to raise the women representation in Police to 33%.
- Advisory on 10th May, 2013 regarding registration of FIR irrespective of territorial jurisdiction and Zero FIR.
- A detailed advisory, dated 04.09.2009 was sent to all State Government/UT
  Administrations wherein States/UTs have been advised to take comprehensive
  review of the effectiveness of the machinery for ensuring safety and security
  of women and control of crimes committed against them in the country.

The advisories issued on children are:

- Advisory on Crime against Children issued on 14.07.2010.
- Advisory on Preventing and combating various crimes against Children issued on 04.01.2012.
- Advisory on Missing Children-measures needed to prevent trafficking and trace the children issued on 31.01.2012 and 29.10.2012.
- Advisory on protection of Children from Sexual Offences Act 2013 issued on 28.05.2013.
- Advisory based on Hon'ble Supreme Court directions regarding filing of FIR mandatorily in case of missing children was issued on 25.06.2013.

The advisories are available in Ministry of Home Affairs website, http://www.mha.nic.in/national adv

(c) and (d) No specific study on crime against women has been conducted recently.

## Digitization of data available with NCRB

2194. SHRI AMBETH RAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has any proposal to digitize all the information available with the National Crime Records Bureau (NCRB);